

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-108
IB-1124(ND)/2020

IN THE MATTER OF:

Intec Capital Ltd.

....APPLICANT

Vs.

Jagdish P. Sharma

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 15.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Adv. Mr. Sagar Bansal

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Financial Creditor is present and prayed to place on record a copy of the latest notice given to the Debtor for payment of the debt.

List the matter on 24.02.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)